MANIPUR GAZETTE

E X T R A O R D I N A R Y
PUBLISHED BY AUTHORITY

No. 219 **Imphal, Tuesday, December 9, 2025** **(Agrahayana 18, 1947)**

OFFICE OF THE
NAMBOL MUNICIPAL COUNCIL

NOTIFICATION

Nambol, the 5th December, 2025

No. 7/2/2017-NMC: It is hereby notified to the general public that the Office of Nambol Municipal Council vide Resolution No. 1 of the Meeting of the Council held on 14.01.2025 and in accordance with the provisions under Section 211(1) and 212 of the Manipur Municipalities Act, 1994 proposes to adopt the "**the Model Manipur Unified Building Bye-Laws, 2024,**" which was notified by Government vide notification No.BBL-101/1/2024-MAHUD-MAHUD-Part(1) dated 04.12.2024, and No.BBL-101/1/2022-MAHUD-MAHUD dated 31.12.2024, as the "**Nambol Municipal Council Building Bye-Laws, 2025**" from the date of Notification in the Official Gazette of Manipur.

Any objection(s)/suggestion(s) to the introduction of the Nambol Municipal Council Building Bye-Laws, 2025 may be submitted to the Office of the undersigned within 7 (seven) days from the date of notification. Objection(s)/ suggestion(s) received after the aforesaid period shall not be entertained.

Copies of the aforesaid "Nambol Municipal Council Building Bye-Laws, 2025" shall be available for inspection in the Office of the undersigned during office hours on all the specified period of working days. The same will also be available at the Town Planning Department official website https://tpmanipur.mn.gov.in.

THOUDAM RABINDRA SINGH,
Senior Chief Executive Officer,
Nambol Municipal Council.

Printed at and Published by the Directorate of Printing & Stationery, Government of Manipur.

Digitally signed by
Thingbaijam Binodkumar Singh
Date: 09-12-2025 13:10:02